

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

No.HC.VII-24/2003/10214 /A

From :- Smt. Jayashree Bora,
Jt.Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To, Dr. Manash Baruah,
Special Judge, Assam
Guwahati.

Dated Guwahati the 22nd October, 2024.

Sub: **Casual leave.**

Ref:- Your letter No. Spl./4037/2024, dtd. 04.10.2024.

Sir,

With reference to the above, I am directed to inform you that your prayer for **casual leave on 19.10.2024, along with station leave permission, from the morning of 19.10.2024 till the morning of 21.10.2024**, has been granted. The next senior most Judicial Officer available at the station shall remain in charge of your Court and Office during your absence.

Yours faithfully,

Sd/-

JT. REGISTRAR (VIGILANCE)

Memo No.HC.VII-24/2003/10215 /A, dated , 22-10-2024

Copy to:

J. The Project Manager, Gauhati High Court.

Sd/-

JT. REGISTRAR (VIGILANCE)

Sd/-